

NOTICE

Please take notice that WPT/1211/2022 shall be taken up by Hon'ble Division Bench No. 03 comprising Hon'ble Mr Justice S.Chandrashekhara and Hon'ble Mr Justice Ratnaker Bhengra today i.e. on 30.03.2022 at 2:15 p.m. in Court No. 05 through V.C.

Dated the 30th March, 2022
Jharkhand High Court, Ranchi

By order

Sd/-
Joint Registrar
(List & Computer)

PRODUCTION CAUSELIST For Wednesday The 30th March 2022

COURT NO. 5

DIVISION BENCH (BENCH ID-24834)

AT

**HON'BLE MR. JUSTICE S.CHANDRASHEKHAR
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

Orders(with defect)

1	W.P(T)/1211/2022 fixed vide slip	SEVENSEA VINCOM PRIVATE LIMITED THROUGH ITS DIRECTOR NAMELY RUPAK PASARI vs UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF FINANCE DEPARTMENT OF REVENUE	LAVANYA GADODIA	RAHUL LAMBA PRASHANT PALLAV
	INCOME TAX ACT 1961			